

	<i>Deposits as on 27.9.91</i>	<i>Deposits as on 1.11.91 (Rs. in Crores)</i>
Scheduled Commercial Banks	206794	209587
Regional Rural Banks	4828	4932

It would be, therefore, seen that the total deposits in absolute terms have not decreased.

[English]

Opening of New Bank Branches in Karnataka

271. SHRI G. MADE GOWDA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of nationalised banks operating in Karnataka district-wise; and

(b) the number of new branches proposed to be opened in Karnataka during 1991, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The District-wise number of branches of Public Sector Banks operating in Karnataka are given below:-

<i>Name of District</i>	<i>No. of branches</i>
Bangalore (Rural)	69
Bangalore (Urban)	526
Belgaum	166
Bellary	82
Bidar	45

<i>Name of District</i>	<i>No. of branches</i>
Bijapur	133
Chickmagalur	80
Chitradurga	82
Dakhina Kannada	378
Dharwar	170
Gulburga	82
Hassan	99
Kudagu	81
Kolar	99
Mandya	95
Mysore	153
Raichur	73
Shimoga	122
Shimoga	106
Tumkur	117

Uttar Kannada

(b) The opening of branches of Public Sector Banks under the extant licensing policy is a continuous process; which is governed by licencess issued by Reserve

Bank of India in this regard. As no specific targets are fixed for opening of branches by banks during a year, it is not possible to project the number of branches that will be opened in Karnataka during 1991, district-wise.

CBI Raids to Unearth Black Money

272. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been taken to involve the C.B.I. in the drive against black money;

(b) if so, the reasons therefor; and

(c) the number of C.B.I. raids carried out to flush out black money so far?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) Does not arise.

(c) CBI has no conducted any searches with a view to flash out black money.

Theft of Gold and Silver Seized by Income Tax Authorities

273. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Seized silver vanishes" appearing in the 'Indian Express' of October 10, 1991;

(b) if so, detailed of the gold and silver seized and the circumstances under which it vanished from Government custody;

(c) the details of such seizures made in the preceding three years and how much of that has been returned and how much is still in Government custody;

(d) whether any investigation has been made into the matter and action taken against defaulters; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) 2.11kgs. of gold ornaments and 13.554 kgs. of silver articles were actually seized at the time of search. However, in the Panchnama prepared at the time of search, the total weight of article seized was wrongly shown at a higher figure. The mistake was noticed at the time of valuation by the Approved Valuer. It is not correct to state that any seized articles vanished from the custody of the department.

(c) Details of Gold ornaments and other assets including silver, seized in the preceding three years are as follows:

<i>Financial Year</i>	<i>Gold ornaments Seized</i>	<i>Value of other assets seized* (Rupees in Crores)</i>
1990-91	67.66	118.46
1989-90	42.39	53.25
1988-89	68.33	52.82

*Silver is included in "Other assets".